

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

HK TOLL ROAD PRIVATE LIMITED OPERATING IN INFRASTRUCTURE CONSTRUCTION SERVICES FOR ROADS AND HIGHWAYS AT TAMIL NADU

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	HK TOLL ROAD PRIVATE LIMITED CIN- U45203MH2010PTC203370 PAN- AACCH4109G
2.	Address of the registered office	Reliance Centre, 19, Walchand Hirachand Marg, Ballard Estate, Mumbai, Maharashtra, India, 400001
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Hosur- Kishnagiri road on NH - 7, in the state of Tamil Nadu
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	2 employees on roll
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details, including the detailed invitation for the expression of interest, are available at the communication address of the Resolution Professional: 304, The Summit, Western Express Highway Vile Parle (E), Mumbai - 400057; and can be sought by prospective resolution applicants by emailing on cirp.hktollroad@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The details are available at: 304, The Summit, Western Express Highway Vile Parle (E), Mumbai - 400 057 and can be sought by prospective resolution applicants by emailing on cirp.hktollroad@gmail.com
10.	Last date for receipt of expression of interest	1 st September 2026
11.	Date of issue of provisional list of prospective resolution applicants	11 th September 2026
12.	Last date for submission of objections to provisional list	16 th September 2026
13.	Date of issue of final list of prospective resolution applicants	26 th September 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	1 st October 2026
15.	Last date for submission of resolution plans	31 st October 2026
16.	Process email id to submit Expression of Interest	cirp.hktollroad@gmail.com

Note –

1. The timelines as stated above remain subject to modification by the committee of creditors (COC), and any extension/ exclusion to the timelines for completion of corporate insolvency resolution process of the Corporate Debtor under the Insolvency and Bankruptcy Code, 2016. Interested parties are requested to refer to website of IBBI where this invitation is also being published and any further updates on the timelines shall also be published from time to time.

2. This Form G should be read in conjunction with the terms, conditions and disclaimers in the detailed Invitation for the Expression of Interest (as available to any prospective resolution applicant upon sending an email to cirp.hktollroad@gmail.com), which shall be deemed to form a part and parcel of this Form G.

Date: 18 August 2026

Place: Mumbai



Signature of the Resolution Professional
For **HK Toll Road Private Limited.**

Sanjay Kumar Mishra

Resolution Professional of HK Toll Road Private Limited.

IBBI Regn. No. IBB/PA-001/IP-PO1047/2017-2018/11730

AFA: AA1/11730/02/300627/108976 (Valid till 30.06.2027)

Correspondence Address and Registered with IBBI:

4C-1605, Dreams Complex, LBS Marg, Bhandup (West), Mumbai 400 078.

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